

[Placed in Library. See No. LT-8181/

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 12 of the Government Savings Certificates Act 1959:—

- (i) The Government Savings Certificates (Second Amendment) Rules, 1974 published in Notification No. G.S.R. 338(E), Gazette of India, dated the 29th July, 1974.

- (ii) The Post Office Savings Certificates Third Amendment Rules 1974, published in Notification No. G.S.R. 339 (E) Gazette of India dated the 29th July, 1974.

- (iii) The National Savings Certificates (Fourth Issue) (Second Amendment) Rules 1974, published in Notification No. G.S.R. 340(E) in Gazette of India dated the 29th July, 1974.

- (iv) The National Savings Certificates (Fifth Issue) (Second Amendment) Rules, 1974 published in Notification No. G.S.R. 341(E) in Gazette of India dated the 29th July, 1974.

[Placed in Library. See No. LT-8182/14].

- (3) A copy of Notification No. G.S.R. 368(E) (Hindi and English versions) dated the 14th August, 1974 rescinding the Ministry of Finance Notification No. 147/73/Central Excise dated the 21st July, 1973, under section 38 of the Central Excise and Salt Act 1944, together with an explanatory memorandum

[Placed in Library. See No. LT-8183/74].

ALL INDIA SERVICES (MEDICAL ATTENDANCE) AMDT., RULES, 1974 TWENTY-THIRD REPORT OF U.P.S.C. FOR THE PERIOD FROM 1-4-72 TO 31-3-73 AND GOVT. MEMO GIVING REASONS FOR NOT ACCEPTING CERTAIN U.P.S.C. RECOMMENDATIONS

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA):
I beg to lay on the Table—

- (1) A copy of the All India Services (Medical Attendance) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 776 in Gazette of India dated the 27th July 1974, under sub-section (2) of section 3 of the All India Services Act, 1951.

[Placed in Library. See No. LT-8184/74].

- (2) A copy each of the following papers (Hindi and English versions) under article 323(1) of the Constitution:—

- (i) (a) Twenty-third Report of the Union Public Service Commission for the period 1st April, 1972 to 31st March 1973.

- (b) Memorandum explaining the reasons for non-acceptance by Government of the Commission's advice in certain cases referred to in the above Report.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned above.

[Placed in Library. See No. LT-8185/74].

CENTRAL SILK BOARD (AMENDMENT) RULES, 1974 REVIEW AND ANNUAL REPORT OF NATIONAL SMALL INDUSTRIES CORPORATION LTD. NEW DELHI FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL